

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/ 10341 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Tinsukia

Dated Guwahati, the 11th October, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Memo No. DJT/CAO/III/19/8309/2023, dated 05.10.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Tanusree Dey, Special Judicial Magistrate (Railway), 1st Class, Tinsukia, has been granted permission to avail HTC for the block period 2022-2023, to travel to her home at Silchar, Cachar, w.e.f. 20.10.2023 (after court hours) to 04.11.2023, by the shortest possible route, as per existing Rules.

Smti. Dey may be informed accordingly.

Thanking you,

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10341-30345/A.
Copy to:-

Dated 11th October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Tanusree Dey, Special Judicial Magistrate (Railway), 1st Class, Tinsukia for information, with reference to her letter dated 04.10.2023
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

Ar
11/10/23

REGISTRAR(VIGILANCE)

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11.10.2023